

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA No.11 IN CIVIL APPEAL NO(s). 1248 OF 2004

T.G. KRISHNAMURTHY

Appellant (s)

VERSUS

IDBI & ORS.

Respondent(s)

Date: 20/01/2006 This Appeal was called on for mentioning today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE C.K.THAKKER

ipate)

(Did not partic

For Appellant(s)

Mr. R.Anand Padmanabhan,adv.

Mr. Pramod Dayal,Adv.

For Applicant(s)

Mr. Jaideep Gupta,Sr.adv.

Mr. S.Balaji Srinivasan,adv.

Mr. A.Mariarputham,adv.for

M/S Arputham,Aruna & Co.,Adv.

Mr. R.C. Kaushik ,Adv

Ms. Shobha ,Adv

Mr. T. Harish Kumar ,Adv

UPON being mentioned by counsel the Court made the following

O R D E R

List two weeks' hence.

[SUMAN WADHWA]

COURT MASTER

[MADHU SAXENA]

COURT MASTER